

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION NO.1735  
TO BE ANSWERED ON 10.12.2025**

**ROAD OVER BRIDGES IN ELURU DISTRICT, ANDHRA PRADESH.**

**1735. SHRI PUTTA MAHESH KUMAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has received any proposal for the construction of Road Over Bridges (ROBs) at Railway Level Crossings LC No.83-E, LC No.86-E, LC No.91-E and LC No. 340 in Eluru Parliamentary Constituency, Andhra Pradesh;**
- (b) if so, the details and present status of each of these proposals;**
- (c) whether the Government has conducted any joint inspections/meetings with the National Highways Authority of India (NHAI) and State Government officials to expedite these works;**
- (d) if so, the outcome of such meetings and the timeline proposed for the commencement and completion of these ROB projects; and**
- (e) whether the Government proposes to accord priority sanction and speedy execution of the above ROBs considering the heavy vehicular traffic and frequent congestion at these level crossings and if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e) : Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up**

**on the basis of their impact on safety and mobility in train operations and impact on road users.**

**Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:**

<b>Period</b>	<b>ROBs/ RUBs constructed</b>
<b>2004-14</b>	<b>4,148 Nos.</b>
<b>2014-25 (Oct'25)</b>	<b>13,653 Nos. (including 799 Nos. in the State of Andhra Pradesh)</b>

**As on 01.11.2025, 4689 Nos. ROBs/ RUBs are sanctioned at the cost of ₹1,11,583 Cr on Indian Railways including 316 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at a cost of ₹ 11,686 crore in the State of Andhra Pradesh, which are at various stages of planning and execution.**

**The details of ROBs/RUBs works at the mentioned locations are as under:-**

<b>S.No.</b>	<b>LC No.</b>	<b>Km</b>	<b>section</b>	<b>Remarks</b>
<b>1.</b>	<b>LC No.83(E) between Atapaka to varahpatnam</b>	<b>73/8-9</b>	<b>Gudivada- Bhimavaram</b>	<b>The works of preparation of Technical Feasibility Report / Detailed Project Report (TFRs / DPRs) for the construction of</b>
<b>2.</b>	<b>LC No. 86 between Vadarillapadu Branch to Vadarillatapaka to Varahpatnam</b>	<b>76/7-8</b>	<b>Gudivada- Bhimavaram</b>	<b>ROB/RUB at these LCs have been taken up.</b>

<b>3.</b>	<b>LC No. 91 between Pallevada to Ramavaram</b>	<b>81/1-2</b>	<b>Gudivada- Bhimavaram</b>	
<b>4.</b>	<b>LC No. 340 at Kokkirapadu Rice Mill</b>	<b>474/30- 32</b>	<b>Vijayawada- Visakhapatn am</b>	<b>This ROB work has been sanctioned. The work of preparation of Detailed Estimate has been taken up.</b>

**Further, Railways have taken following measures to expedite the progress of work:**

- i. Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- iii. Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**
- iv. ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.**

**Completion of any ROB/RUB work depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting**

**of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.**

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